

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001

No.HHC/GPF/Adv./Withdrawals

Dated 18.03.2014

NOTIFICATION

In exercise of the powers conferred upon him vide Notification No. Fin-C-A(3)-1/98 dated 29.9.1999, issued by the F.C.-cum-Secretary (Finance) to the Government of Himachal Pradesh and in partial modification of earlier Notification of even number dated 5th June, 2013, Hon'ble the Acting Chief Justice is pleased to delegate the powers of sanction of advances/withdrawals from the General Provident Fund to the Registrar (Administration), High Court of Himachal Pradesh, Shimla, in respect of Gazetted/Non-Gazetted Officers/Officials of this High Court Registry with immediate effect.

Hon'ble the Acting Chief Justice is further pleased to order that the Registrar (Rules), High Court of Himachal Pradesh, shall exercise the same powers, in the absence, on leave or otherwise of the Registrar (Administration) and in the absence of both, such powers shall be exercised by the Registrar (Judicial) of this High Court.

By Order

REGISTRAR GENERAL

Endst. No.HHC/GPF/Adv./Withdrawal/97

Dated 18.3.2014

Copies forwarded to:-

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Acting Chief Justice, High Court of H.P.
2. The Principal Secretary (Finance) to the Government of Himachal Pradesh, Shimla-2.
3. The Principal Secretary (Home), to the Government of Himachal Pradesh, Shimla-2.
4. The Accountant General (Audit), H.P., Shimla-3.
5. The Accountant General (A&E), H.P., Shimla-3.
6. All the Secretaries/Court Masters/Private Secretaries, High Court of H.P., Shimla.
7. The Secretary/Private Secretary/PAs to the Registrar General/ Registrar (Administration)/ Registrar (Rules)/ Registrar (Judicial)/ Registrar (Vigilance), High Court of H.P., Shimla.
8. The Administrator-Assistant Coordinator, Main Medication Centre, High Court of H.P., Shimla.
9. All the OSDs/Additional Registrars/Deputy Registrars/Assistant Registrars, High Court of H.P., Shimla
10. All the Section Officers/Protocol Officer/Public Relations Officer/Chief Librarian/Marriage Counsellor, High Court of H.P., Shimla.
11. The NIC Officers posted in the High Court are requested to upload the above Notification on the High Court Website today itself.
12. The Treasury Officer, Capital Treasury, Shimla-2.
13. Guard file.

Registrar General